

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

9. CP/53(MB)2023

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: INDO GULF HEALTH CARE PRIVATE LIMITED
Vs.
Registrar of Companies Mumbai

SECTION: 441 of the Companies Act, 2013

ORDER

None present on either side. The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **26.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)

/z/